

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/673/(IB)/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : CONSOLIDATED INTERIORS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

12. ADITI ASHOK

~~CONSOLIDATED~~ INDIAN
BANK

FINANCIAL CREDITOR

[Signature]

ORDER

Counsel for the Applicant present and filed an application under section 7 of the IBC, 2016. Counsel for the Applicant has also submitted that notice has been sent as per the relevant rules to the Corporate Debtor which has been served. At this stage, Counsel for the Corporate Debtor caused appearance and prayed for time to file counter. Counsel for the Corporate Debtor is directed to file reply within seven days by providing copy to the Counsel for the Applicant. Matter is posted for arguments. Put up on **15.12.2017 at 10.30 A.M.**

ghk

[Signature]
MEMBER (JUDICIAL)